

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 111
(IB)-745(PB)/2020

IN THE MATTER OF:

Drip Capital Inc.

.... Applicant / petitioner

v.

Al-saqib Exports Pvt. Ltd.

.... Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 30.07.2021

ORDER

Renotified to 11.08.2021.



Nirmala Vincent
(Court Officer)